

HARYANA VIDHAN SABHA

3rd SESSION

BULLETIN NO. 2

Thursday, the 3rd September, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 3rd September, 2015 from 10.00 A.M. to 2.13 P.M.)

I. RAISING THE MATTER IN REGARD TO JAT RESERVATION

As soon as the House assembled and the question hour was to start, Shri Abhey Singh Chautala, Leader of the Opposition stood up his seat and requested to allow their Adjournment Motion in regard to provide reservation to Jat Samaj in OBC category in Centre firstly and after having a discussion on this issue a two line resolution may be got passed in the House and the same be sent to the Central Government. The Speaker requested him to take his seat and asked him to raise this issue after the question hour. On being insisted by several members of the Indian National Lok Dal, the Speaker informed the House that their Adjournment Motion has been converted into Calling Motion and the same would be taken up in the second sitting of the House on 4th September, 2015.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	7	-	-	15

The remaining Starred questions were deemed to have been answered and replied thereto were laid on the Table of the House.

(b) Unstarred: 8

III. WELCOME TO THE MEMBER OF PARLIAMENT

During the Question Hour, the Parliamentary Affairs Minister welcomed Shri Rattan Lal Kataria, Member of Parliament & former

Member of Haryana Legislative Assembly and his wife, who were sitting in the V.I.P. gallery to witness the proceedings of the House.

IV. ANNOUNCEMENTS

(a) BY THE SPEAKER

PANEL OF CHAIRPERSONS

Under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following members to serve on the Panel of Chairpersons:

1. Shri Gian Chand Gupta, M.L.A.
2. Smt. Santosh Yadav, M.L.A.
3. Shri Anand Singh Dangi, M.L.A.
4. Shri Zakir Hussain, M.L.A.

(b) BY THE SECRETARY

The Secretary informed the House that the following Bills which were passed by the Haryana Legislative Assembly during its Session held in March, 2015 and have since been assented to by the Governor:-

MARCH, SESSION, 2015

1. The Haryana Value Added Tax (Amendment) Bill, 2015.
2. The Haryana Appropriation (No. 1) Bill, 2015.
3. The Haryana Appropriation (No. 2) Bill, 2015.
4. The Indian Stamp(Haryana Amendment) Bill, 2015.
5. The Haryana School Teachers Selection Board (Repealing) Bill, 2015.

V. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented the first Report of the Business Advisory Committee as under :-

“The Committee met at 11.00 A.M. on Wednesday, the 2nd September, 2015 in the Chamber of the Hon’ ble Speaker.

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Wednesday, the 2nd September, 2015 at 2.00 P.M. and adjourn after conclusion of Business entered in the List of Business for the day.

On Thursday, the 3rd September, 2015, the Assembly shall meet at 10.00 A.M. and adjourn at 2.00 P.M. without question being put.

On Friday, the 4th September, 2015, the Assembly shall have double Sittings i.e. from 10.00 A.M to 2.00 P.M. and 2nd Sitting from 2.30 P.M. to 6.30 P.M. without question being put.

On Monday, the 7th September, 2015, the Assembly shall meet at 2.00 P.M. and adjourn after the conclusion of the Business entered in the List of Business for the day.

The Committee, after some discussion, further recommends that the Business on the 2nd, 3rd, 4th & 7th September, 2015 be transacted by the Sabha as follows:-

Wednesday, the 2 nd September, 2015 (2.00 P.M.)	Obituary References.
Thursday, the 3 rd September, 2015 (10.00 A.M)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Presentation and adoption of First Report of the Business Advisory Committee. 3. Non-official Business.
Friday, the 4 th September, 2015 (10.00 A.M.) First Sitting	<ol style="list-style-type: none"> 1. Questions Hour. 2. Papers to be laid on the Table of the House. 3. Presentation, Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2015-16.
Friday, the 4 th September, 2015 Bill, (2.30 P.M.) Second Sitting	<ol style="list-style-type: none"> 1. The Haryana Appropriation 2015 in respect of Supplementary Estimates (First Instalment) for the year 2015-16. 2. Legislative Business.
Saturday, the 5 th September, 2015	Holiday
Sunday, the 6 th September, 2015	Holiday
Monday, the 7 th September, 2015 (2.00 P.M.)	<ol style="list-style-type: none"> 1. Question Hour 2. Motion under Rule-15 regarding Non-stop sitting. 3. Motion under Rule-16 regarding adjournment of the Sabha sine-die. 4. Papers to be laid, if any. 5. Legislative Business. 6. Any other Business.

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

Sh. Parminder Singh Dhull, a member from the Indian National Lok Dal and Shri Karan Singh Dalal, a member from the Indian National Congress Party spoke for a while.

The motion was put and carried.

VI. NOTICES OF CALLING ATTENTION MOTIONS

When Shri Karan Singh Dalal, M.L.A. sought to raise the matter of his Calling Attention motion, given notice of by him regarding cleanliness of cities i.e. Palwal and Bhiwani, the Speaker informed that it is under consideration.

Smt. Kiran Chodhary, M.L.A. sought to raise the matter of her Calling Attention motions, given notice of by her, the Speaker informed that it is under consideration.

VII. CALLING ATTENTION NOTICE AND STATEMENT THEREON.

The Speaker informed the House that he had received a Short Duration discussion Notice No. 1 from Sarvshri Abhay Singh Chautala, Parminder Singh Dhull and Balwan Singh, M.L.As regarding compensation to the farmers for their acquired Land, which had been converted into Calling Attention Notice No. 9 and admitted the same for today, the 3rd September, 2015. He asked Shri Abhay Singh Chautala, M.L.A. to read out his notice being the first signatory and the Minister concerned to make a statement thereafter.

Shri Abhay Singh Chautala read out his notice.

The Finance Minister then made a statement.

VIII. WELCOME TO THE STUDENTS AND FORMER MEMBER OF HARYANA LEGISLATIVE ASSEMBLY

- (i) During the discussion on above said Calling Attention Motion, the Parliamentary Affairs Minister welcomed the students of Arya Kanya Senior Secondary School, Uklana Mandi, who were sitting in the visitor's gallery to witness the proceedings of the House.
- (ii) He also welcomed Shri Daryao Singh Rajora, former Member of Haryana Legislative Assembly, who was sitting in the V.I.P. gallery to witness the proceedings of the House.

- (iii) He also welcomed the students of Arya Kanya Maha Vidhayala, Uklana Mandi, who were sitting in the visitor's gallery to witness the proceedings of the House.

IX. NON-OFFICIAL RESOLUTIONS

(i) At 12.02 P.M., Shri Gian Chand Gupta, a member from the Treasury Benches moved the resolution as under :-

“That this august House recommends to the State Government to implement E-Governance programme rapidly to provide all kind of facilities by using information technology to the people of Haryana to fulfill the dream of digital Haryana.”

and spoke for 7 minutes.

Smt. Geeta Bhukkal, a member from the Indian National Congress Party, spoke for 22 minutes.

Dr. Pawan Saini, Shri Harvinder Kalyan and Shri Aseem Goel Naneola, members from the Treasury Benches, spoke for 8, 3 and 10 minutes respectively.

Shri Rajdeep Singh Phogat and Shri Naseem Ahmed, members from the Indian National Lok Dal spoke for 6 minutes each respectively.

The Chief Minister also spoke for 12 minutes.

The motion was put and carried unanimously.

(ii) At 1.24 P.M., Shri Karan Singh Dalal, a member from the Indian National Congress Party moved the resolution as under :-

“That this august House recommends to the State Government to install free solar equipments on each tubewell of every farmer of Haryana to save electricity and to save huge amount of money being spent as subsidy on power Bills of tubewell connections of farmers in the State.”

and spoke for 18 minutes.

Shri Randhir Singh Kapriwas, Shri Om Parkash Yadav and Shri Abhe Singh Yadav, members from the Treasury Benches, spoke for 2, 3 and 2 minutes respectively.

Shri Zakir Hussain, a member from the Indian National Lok Dal spoke for 10 minutes.

The Transport Minister spoke for 6 minutes and the Health Minister also spoke for a while.

The Chief Minister also spoke for 7 minutes.

X. WELCOME TO THE MEMBER OF PARLIAMENT

During the discussion on Non-Official Resolution No. 1, the Parliamentary Affairs Minister welcomed Shri Shadi Lal Batra, Member of Parliament and former member of Haryana Legislative Assembly, who was sitting in the V.I.P. gallery to witness the proceedings of the House.

XI. PERSONAL EXPLANATION

During the discussion on Non-Official Resolution No. 1, Smt. Geeta Bhukkal, a Member from the Indian National Congress Party, made a personal explanation with regard to certain remarks made against her by Shri Aseem Goel Naneola, M.L.A.

Shri Zakir Hussain, Member from the panel of Chairpersons occupied the Chair from 12.31 P.M. to 1.09 P.M.

The Speaker, with the sense of the House, extended the time of the sitting of the House at 2.00 P.M. for 15 minutes.

The Sabha then adjourned till 10.00 A.M. on Friday the 4th September, 2015.

CHANDIGARH
the 3rd September, 2015.

SECRETARY